

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.1314
TO BE ANSWERED ON 11.02.2019

BASIC FACILITIES IN TRIBAL AREAS

1314. SHRI JITENDRA CHAUDHURY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is fact that basic medical facilities are not available in tribal areas in all over the country and if so, the details thereof along with the reasons therefor;
- (b) the number of hospitals, schools, colleges built in Tribal Areas in all over the country during the last three years, State-wise; and
- (c) the action taken by the Government to enhance basic medical facilities in tribal areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) No, Madam. However as per Rural Health Statistics 2018, there is a shortfall in health infrastructure in tribal areas as on 31st March, 2018, which is as below:-

Health Infrastructure	Required	Available	Shortfall
Sub-Centre	31,257	28091	5935
Primary Health Centre	4675	3971	1187
Community Health Centre	1156	1017	257

Note: The requirement has been calculated using the prescribed norms on the basis of rural population from Census 2011. All India shortfall is derived by adding state-wise figures of shortfall ignoring the existing surplus in some states.

(b) The Ministry of Tribal Affairs has no specific scheme for construction of Colleges and Hospitals, but it plays a gap filling role to activities of the line ministries and also supports the State Governments and Union Territory Administrations in construction of Eklavya Model Residential Schools (EMRS), Ashram Schools, Primary Health Centres, Sub Centres & Community Health Centres through its schemes of Special Central Assistance to Tribal Sub Schemes, Grant under Article 275(1) of the Constitution, etc. However Ministry of Tribal Affairs does not maintain any data on the overall number of schools, colleges and hospitals constructed in the country. In so far as Ministry of Tribal Affairs is concerned, 288 EMRSs and 1205 Ashram Schools have been sanctioned till date.

(c) The Ministry of Tribal Affairs administers three schemes namely (i) Grants under Article 275(1) of the Constitution, (ii) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and (iii) Development of Particularly Vulnerable Tribal Groups (PVTGs) under which activities for enhancement of medical facilities are supported. As per the scheme guidelines of schemes “Grants under Article 275(1) of the Constitution” and “Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)”, 10 – 15% of the total fund allocation has to be for activities related to health sector like addition to / strengthening of building infrastructure of CHC/PHC, Mobile dispensaries in remote locations, conduct of screening for acute health problems like Sick Cell Anemia amongst the tribal students and provision of health cards, focus on eradication of prevalent endemic health problems like Malaria, Leprosy, TB, etc. These schemes are demand driven and funds are released to State Governments based on State Plan and approval of the Project Appraisal Committee (PAC). Funds released by the scheme under the two schemes for health facilities are at **Annexure**.

STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1314 FOR ANSWER ON 11.02.2019 RAISED BY SHRI JITENDRA CHAUDHURY, MP, REGARDING “BASIC FACILITIES IN TRIBAL AREAS”.

(Rs. in lakh)

S No	State	2015-16	2016-17	2017-18
1	Andhra Pradesh	0.00	1016.76	233.00
2	Arunachal Pradesh	150.00	705.00	600.00
3	Assam	0.00	474.39	0.00
4	Bihar	0.00	10.00	10.00
5	Chhattisgarh	240.00	507.00	300.00
6	Goa	0.00	0.00	0.00
7	Gujarat	52.00	0.00	986.70
8	Himachal Pradesh	0.00	461.00	978.40
9	Jammu & Kashmir	0.00	871.53	884.71
10	Jharkhand	1400.00	925.00	50.00
11	Karnataka	200.00	410.00	2205.00
12	Kerala	300.00	350.00	0.00
13	Madhya Pradesh	2721.02	5101.07	2037.35
14	Maharashtra	0.00	2000.00	9262.40
15	Manipur	666.00	360.00	290.00
16	Meghalaya	0.00	200.00	0.00
17	Mizoram	288.12	273.61	357.56
18	Nagaland	0.00	110.00	90.00
19	Odisha	114.00	0.00	0.00
20	Rajasthan	1309.59	2510.98	301.00
21	Sikkim	10.00	34.98	103.50
22	Tamil Nadu	0.00	176.55	33.96
23	Telangana	0.00	0.00	420.15
24	Tripura	0.00	50.00	430.00
25	Uttar Pradesh	27.00	0.00	0.00
26	Uttarakhand	0.00	0.00	0.00
27	West Bengal	675.60	2018.65	2029.90
Total		8153.33	18566.52	21603.63
